

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 316/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SUKHBIRI & ANR.

Respondent(s)

Date : 12-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Vikas Chaudhary, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Mr. Anupam Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and Trial Court but some pages are in vernacular language. Let the records be sent back to the concerned Court for translation into English language in terms of Circular No.F.No.70/Judl./2010 dated 18.11.2010 and thereafter matter be listed before this Court.

List again on 12.2.2019.

ANIL LAXMAN PANSARE
Registrar